

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.  
(ORDERS BY THE GOVERNOR)  
NOTIFICATION.**

Dated Shillong, the 8<sup>th</sup> July, 2015

No. LR (A) 32/92/Pt.III/284 –In continuation of this Department's letter No. LR (A) 32/92/Pt.III/274 dt. 01.07.2015, the following Assistant Government Pleader and further as Assistant Public Prosecutor shall take up cases for the Sub-Division as indicated against their name for a period of one year w.e.f. 01.07.2015 till 30.06.2016

Sohra Sub-Division

1. Shri Synroplang Syngkon
2. Smti. Natalie Ione Dkhar
3. Smti Barijanai Kharkongor
4. Shri Lamkupalang Latam

Headquarters

Shillong

Dadenggre Sub-Division

1. Smti Dandira G. Momin
2. Smti Agatha Momin
3. Smti Rokime Ch. Marak
4. Smti Nita Chakraborty Chetty
5. Smti Sengatchi N. Marak
6. Smti Sneha Pangkime D Sangma

Tura

Amlarem Sub-Division

1. Smti S. Kyndiah
2. Smti Yooki Lakiang
3. Shri Darini O Chyne
4. Shri G.S. Gahire

Shillong

  
(L.M. Sangma)

Secretary to the Government of Meghalaya,  
Law Department.

Memo No. LR (A) 32/92/Pt.III/284-A,  
Copy forwarded to: -

Dated Shillong, the 8<sup>th</sup> July, 2015

1. The Director General of Police, Meghalaya, Shillong.
2. The Deputy Commissioner, Shillong/Tura.
3. The Member Secretary, Meghalaya State Legal Services Authority, Shillong
4. The Secretary, Meghalaya State Law Commission, Shillong.
5. The District & Session Judge, Shillong/Tura.
6. The Chief Judicial Magistrate, Shillong/Tura.
7. The Judge, Autonomous District Council Court, Shillong/Tura.
8. The Superintendent of Police, Shillong/Tura.
9. The Accountant General (A & E), Meghalaya. The Assistant Government Pleader-cum-Assistant Public Prosecutor will not be entitled to retaining fees but will receive other fees for appearing/conducting cases in the Courts as per Government O.M. No. LR (B) 1/89/Pt./33, dt 28.03.2000 as amended.
10. The Government Pleaders/Public Prosecutors, Shillong/Tura.
11. The Sub-Divisional Officer (Civil)/ Judicial Officer Sohra/Dadenggre.
12. All the above Advocates concerned.
13. The Secretary, Shillong Bar Association, Shillong/Tura Bar Association, Tura.
14. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
15. Law (B) Department.
16. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the notification in the website of Law Department.
17. Guard file.

By order etc.,

  
Secretary to the Government of Meghalaya,  
Law Department.